

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-02-2024 AT 10:30 AM**

**IA (IBC) 203, 198 & 109/2024 & Cont.A (IBC) 5/2022 in
Company Petition IB/14/2021
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Padmavathi Steel Traders

...Operational Creditor

VS

Mark Infrastructure Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 198/2024 & IA (IBC)/203/2024:

Mr. Madhasa Kumar, Liquidator present in person. For hearing, list the matter on 19.02.2024.

IA (IBC)/109/2024 & Cont.A (IBC) 5/2022: Orders not pronounced. List for orders on 19.02.2024

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)